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and the' number of villages electrified during these years are given below:

Year	Loan amount Villages disbursed electrifiec
	(Rs. in crores)
1986-87	4003
1987-88	69-61 4185
1988-89 1988) (upto July	7-24 285

(c) In. Uttar Pradesh during the Sixth Five Year Plan a target of electrification of 1988 villages and energisation of 232510 pumpsets was envisaged. Against this, 24498 villages were electrified and 147415 pumpsets were energised.

Allotment of diefel retail outlets in Etak District of U.P.

3606. SHRI SHAMIM HASHMI SHRI MOHINDER SINGH LATHER;

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether any advertisement was issued by the Indian Oil Corporation in the recent past inviting applications for the allotment of diesel ret;; : Etah district of Uttar Pradesh;
- (b) if so, what are the details in this regard;
- (c) how many applications for retail outlets have since been finalised and what are the details of the contenders who~have been allotted the outlets stating the merits on which preference was given by the Selection Board to them over the ofhres; and
- (d) whether any deviation from the norms/criteria laid down for such allotment s has come to the notice of Government in respect of Sarai Aghat; if so, what are the details thereof stating the action taken Government to recti-

fy the wrong done to the genuine contenders?

to Questions 1

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

- (b) An advertisement for award of a Retail Outlet dealership at Sarai Aghat, District Etah of U.P. was released in Amar Ujala and in Hindustan Times in July, 1987;
- (c) Selection for the above dealership at Sarai Aghat has since been finalised and Lette: of Intent issued on 9-8-1988 to tb.3 first empanelled candidate, viz., Dr. Meera Rani Sharma, on the basis of the recommendations of rhe Oil Sel Board (North) constituted for purpose of aWJid dealer.hips/di!itributor-.hips for this region.
 - (d) No. Sir.

Flonting Government guidelines regarding refuelling at airports by oil compaines

3607. SHRI SHIV PRATAP MISHRA: WiH the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether " Government guidelines against duplications of facilities for refuelling at airports are being flouted by oil companies such as Indian Oil Corporation Ltd. Bharat Petroleum Corporation Ltd., and IBP;